

(b) whether Government have decided to allow imports; and

(c) if so, facts thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) Self-propelled Combine Harvesters are not yet being manufactured in the country. Pull type combine harvesters were being produced in the country in the past but their production has been discontinued since 1974 due to lack of demand for this particular type of harvester.

(b) and (c). Proposals for imports alongwith plans for indigenous manufacture of self-propelled combine harvesters are under consideration.

Closure of Industries

95. **SHRI JYOTIRMOY BOSU:**

SHRI NAWAB SINGH CHAUHAN:

SHRI C. K. CHANDRAPPAN:

Will the Minister of INDUSTRY be pleased to state:

(a) the State-wise number of (1) large (2) medium and (3) small industrial establishments closed down since the declaration of internal emergency in June, 1975;

(b) the number of establishments reopened todate;

(c) the steps being taken to get all the establishments re-opened; and

(d) the number of persons rendered unemployed as a result thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) to (d). The information is being collected and will be laid on the Table of the House.

Political Persons Arrested during Emergency

96. **SHRI JYOTIRMOY BOSU:**

DR. VASANT KUMAR PANDIT:

SHRIMATI PARVATHI KRISHNAN:

SHRI C. K. CHANDRAPPAN:
SHRI YUVRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many persons belonging to political parties were arrested under DIR and MISA after the promulgation of internal emergency in June 1975 (Section and Sub-section-wise arrests to be given if possible readily);

(b) how many persons have been released since then;

(c) how many persons are yet to be released; and

(d) under what sections of what Acts these persons are still in Jail?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (d). The information sought is being collected and will be laid on the Table of the House.

Misuse of MISA, DIR and Sections 107 and 109 of I.P.C. during Emergency

97. **SHRI JYOTIRMOY BOSU:**

SHRI LAXMI NARAIN NAYAK:

SHRI CHHABI RAM ARGAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the large scale misuse of MISA, DIR, and Sections 107 and 109 of I.P.C. during the period June, 1975 to February, 1977;

(b) if so, the facts thereof;